UGC has constituted a Committee in August, 2007 to formulate regulations with regard to admission and fee for self financing private professional institutions including Deemed to be Universities.

The Rules of the Central Board of Secondary Education (CBSE) which is an affiliating and examining body with a common curriculum/scheme of studies for all schools affiliated to it including Government, private aided and private unaided schools, permit affiliated schools to charge fees which are commensurate with the level of facilities provided.

(e) Data regarding minority educational institutions is not maintained centrally.

Minority status to self financing professional colleges

1550. SHRI A.VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the self-financing professional colleges had applied for minority status under the relevant provisions;
- (b) if so, the details thereof including those of the above provisions and the number of institutions of various categories having minority status during the last three years, State-wise, category-wise and community-wise;
- (c) the number of students of respective minority community and non minority community of above institutions during that period, year-wise, category-wise, Statewise and institution-wise; and
- (d) the total number of professional colleges and of students belonging to minority and non minority communities for various courses during that period, year-wise, State-wise, community-wise and course-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (d) The status of minority educational institutions including those which are self financing professional colleges is conferred by the authority nominated by the respective State Government. The data regarding institutions, level of instructions and State-wise spread is not maintained centrally. The record regarding number of students of respective minority community and non-minority community in the minority institutions is also not centrally maintained.

Enrolment in NIOS

1551. SHRI SANTOSH BAGRODIA: SHRIMATI PREMA CARIAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of enrolment and pass percentage in National Institute of Open Schooling during the last five years;
 - (b) the criteria of accrediting an institution by the NIOS;
 - (c) whether such criteria are being adhered to;

- (d) whether Government have set up any expert committee to review the performance of NIOS and the quality of faculty and education provided therein;
- (e) if so, the details of the findings and the recommendations of such a committee; and
 - (f) the action taken to implement the recommendations of the committee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) The details of enrolment and pass percentage in National Institute of Open Schooling during the last five years are as below:—

ENROLMENT

Year	Academic	Vocational	Total	
2006	290983	22166	313149	
2005	267026	22879	289905	
2004	238069	20985	259054	
2003	321754	21211	342965	
2002	228062	22321	250383	
TOTAL:	1345894	109562	1455456	

PASS PERCENTAGE

Exam.	Academi								
	Secondary			Sr. Secondary		Vocational			
	Appear ed	Certifi ed	%	Appear ed	Certifi ed	%	Appear ed	Certifi ed	%
May 02	143782	48653	33.84	100942	23579	23.36	8766	5795	66.11
Nov 02	70263	20309	28.90	56100	14913	26.58	4969	3671	73.88
May 03	172533	99250	57.53	117872	39603	33.6	12293	8251	67.12
Nov 03	69896	23663	33.85	70385	20181	28.67	5466	3536	64.69
May 04	237300	77570	32.69	170052	36660	21.56	12730	7254	56.98
Nov 04	100680	26786	26.61	84474	17999	21.31	8622	5220	60.54
Apr 05	167169	46728	27.95	136560	36436	26.68	13073	8006	61.24
Oct 05	86262	26743	31.00	75605	24247	32.07	9423	5676	60.24
Apr 06	175699	56489	32.15	148883	47521	31.92	10803	6155	56.97
Oct 06	79170	28054	35.44	69834	22843	32.71	10781	6265	58.11
Apr 07	182680	59710	32.69	162371	51447	31.68	10367	6343	61.18
TOTAL:	1485434	513955	34.60	1193078	335429	28.11	107293	66172	61.67

- (b) and (c) Some of the important criteria for accreditation of the institutions are as under:-
 - The institution should be affiliated to a recognized State Board of School Education/CBSE/CISCE for Secondary/Senior Secondary level or be an Non-Governmental Organization (NGO)/Registered Society under Society Registration Act 1860 or a public trust functioning in the interest of public.
 - Government ITI/Private ITI affiliated to NCVT/SCVT can also be affiliated for vocational courses.
 - The institute/school should have non-proprietary character as well as necessary infrastructure facilities, building, land, classrooms, teaching staff, laboratories equipments, library facilities etc.
 - In case of schools located outside India, the concerned Embassy of India should recommend their names.
 - (d) No, Sir.
 - (e) and (f) Do not arise.

Teaching staff at Kendriya Vidyalaya, Gulbarga

- 1552. SHRI K.B. SHANAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware that there is shortage of teaching staff at Kendriya Vidyalaya, Gulbarga, in Karnataka;
 - (b) if so, the details thereof; and
 - (c) by when the posts would be filled up?
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes, Sir.
- (b) There are 10 vacant posts of teaching categories in Kendriya Vidyalaya (KV), Gulbarga which include one Post Graduate Teacher, one Head Master, seven Primary Teachers and one Miscellaneous Category Teacher.
 - (c) The recruitment to the aforesaid vacant posts is under process.

IIM in Andhra Pradesh

- 1553. SHRI M.V. MYSURA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have planned for establishment of Indian Institute of Management at Visakhapatnam in Andhra Pradesh, to promote higher education through new educational institutions, to cope with the emerging domestic challenges in higher education;
- (b) whether Government have received any proposal from the State Government in this respect;